

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 140 OF 2015 &
IA NO. 263 OF 2016 &
IA NO. 491 OF 2018 & IA NO. 681 OF 2018

Dated: 30th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Jaipur Metro Rail Corpn. Ltd.

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... **Appellant(s)**

.... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Ms. Pooja Nuwal for R-2 to 4

ORDER

[IA NO.681 OF 2018 – Delay in filing reply]

The learned counsel, Ms. Jyotsna Khatri appearing for the Appellant submitted that, there is a delay of 24 days in filing the reply, which has been explained satisfactorily in the application, being IA No. 681 of 2018. The same may kindly be accepted and the delay may kindly be condoned.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

In the light of the submissions made by the learned counsel appearing for the Appellant and after perusal of the reasoning given in the application, it emerges that the delay in filing the reply has been explained satisfactorily and sufficient cause has been shown. The same is accepted. Delay in filing the reply is condoned. IA No. 681 of 2018 is allowed and stands disposed of.

APPEAL NO. 140 OF 2015 &
IA NO. 263 OF 2016 & IA NO. 491 OF 2018

The learned counsel, Ms. Pooja Nuwal appearing for the Respondent Nos. 2 to 4 submitted that, the learned counsel who is leading in this matter is in some personal difficulty to appear before this Tribunal today, therefore, she prays for a short adjournment in this matter.

Submission made by the learned counsel appearing for the Respondent No. 2 to 4, as stated above, is placed on record.

List this matter for hearing on 17.08.2018, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S. D. Dubey)
Technical Member

tpd/vt

(Justice N. K. Patil)
Judicial Member